

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 1466 TO BE ANSWERED ON: 12.02.2019

1466: SHRI K.R.P. PRABAKARAN:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government is planning to give tax free urea and fertilizers to farmers;
- (b) if so, the details thereof and the steps being taken by the Government so far; and
- (c) if not, the reasons therefor;

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING; AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(RAO INDERJIT SINGH)

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- (a): No, Madam. Goods and Services Tax (GST) as levied on Chemical Fertilizers including urea under the GST Act, is applicable.
 - (b): In view of (a) above, question does not arise.
 - (c): There is no such proposal.
